				List of operational	creditors (Oth	er than Wor	kmen and	Employee	es and Go	vernment	Dues)			
				<u> </u>				1 2			Amount			
		Details of	f claim received		Details o	of claim adn	nitted				of any			
						covered	covered		% of	Amount	mutual			
						by	by	Whether	voting	of	dues,th		Amount of	
S1.		Date of		Amount of claim	Nature of	security	guarante	related	share in	continge	at may	Amount of claim not	claim under	
No.	Name of creditor	receipt	Amount claimed	admitted	claim	interest	e	party?	CoC	nt claim	be set-	admitted	verification	Remarks, if any
	RAKSHAN	27.11.2018												Claim admitted as per
	TRANSFORMERS	(claim												the balance reflected in
	PVT LTD	received by	28,66,976.00	_										the books of accounts
		IRP)	20,00,970.00	-	Supply of									of the corporate debtor.
					goods and									
1					services	-	-	NA	NA	-	-	28,66,976.00	-	
	BABA	30.11.2018												Claim admitted as per
	VISHWANATH	(claim												the balance reflected in
	ENTERPRISE	received by												the books of accounts
		IRP)			Supply of									of the corporate debtor.
					goods and									
2			2,53,995.00	2,04,989.18	services	-	-	NA	NA	-	-	49,005.82	-	
	TIC FREIGHT	24.11.2018												Claim admitted as per
	(A DIVISION OF	(claim												the balance reflected in
		received by												the books of accounts
		IRP)			Supply of									of the corporate debtor.
	INDIA)				goods and									
3			66,15,984.00	58,22,652.00	services	-	-	NA	NA	-	-	7,93,332.00	-	
		03.12.2018												Claim admitted as per
		(claim												the balance reflected in
	B.G.ASSOCIATES	received by												the books of accounts
		IRP)			Supply of									of the corporate debtor.
					goods and									
4			3,68,25,305.71	3,51,24,802.00	services	-	-	NA	NA	-	-	17,00,503.71	-	
		30.11.2018												Claim admitted as per
		(claim												the balance reflected in
	AMIRUDDIN	received by			.									the books of accounts
	ANSARI	IRP)			Supply of									of the corporate debtor.
-			40 50 051 00	01 40 01 4 00	goods and			NTA	NIA			0 10 007 00		
5			40,59,851.00	31,49,014.00	services	-	-	NA	NA	-	-	9,10,837.00	-	

r	SAM BUSINESS	18.12.2018	I						1	<u>г</u> г		I		1
	SAM BUSINESS CONTINUITY	(claim												
														As per the direction of
	SERVICES	received by IRP)												the Hon'ble National
		IRP)												
														Company Law
														Tribunal, Kolkata
														Bench, vide its order
														dated: 25.09.2019, a
														notional amount of Rs.
														1/- has been admitted
														by the Resolution
														Professional. The
														operational creditor
														has filed an application
														against the corporate
														debtor, under section
														34 of the Arbitration
														and Conciliation Act,
														1996, the matter is
														subjudice in the Hon'be
														Delhi high court.
														The actual liability will
														be crystalized subject to
														the outcome of the
					Supply of									ongoing proceedings.
					goods and									
6		18.12.2018	13,65,69,880.00	13,65,69,880.00	services	-	-	NA	NA	-	-	-	-	C1 · 1 · · · 1
														Claim admitted as per the balance reflected in
	SAM BUSINESS	(claim												
	CONTINUITY	received by												the books of accounts
	SERVICES	IRP)			Supply of									of the corporate debtor.
_			10 50 04 (55 0)	1.00	goods and			N.T.A.	274			10 54 04 454 04		
7		07.12.2018	18,76,34,655.26	1.00	services	-	-	NA	NA	-	-	18,76,34,654.26	-	Claim admitted as per
		(claim												the balance reflected in
	FLINTSTONE													the books of accounts
	SERVICES	received by IRP)			Courseline of									
	SERVICES	11(1')			Supply of									of the corporate debtor.
8			16,80,358.00	14,56,912.00	goods and services	_	_	NA	NA		_	2,23,446.00	-	
0		09.12.2018	10,00,000.00	14,00,712.00	561 11085	-	-	11/1	11/1	-	-	2,23,440.00	-	Claim admitted as per
		(claim												the balance reflected in
		received by												the books of accounts
	SARVESH KUMAR	IRP)			Supply of									of the corporate debtor.
		· · /			goods and									r
9			2,24,000.00	2,16,212.00	services	-	-	NA	NA	-	-	7,788.00	-	
			, ,	, .,								, ,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,		

		05.12.2018				1			1	1				Claim admitted as per
		(claim												the balance reflected in
	DELCI	received by												the books of accounts
	DELSI				C 1 (
	ENTERPRISES	IRP)			Supply of									of the corporate debtor.
					goods and									
10			26,72,884.00	23,64,964.00	services	-	-	NA	NA	-	-	3,07,920.00	-	
		14.12.2018												Claim admitted as per
		(claim												the balance reflected in
	BABA ROAD LINES	received by												the books of accounts
	DIDIT KOND LINED	IRP)			Supply of									of the corporate debtor.
					goods and									
11			5,20,097.00	4,69,692.00	services	-	-	NA	NA	-	-	50,405.00	-	
		30.11.2018												Claim admitted as per
		(claim												the balance reflected in
	ARYAN	received by												the books of accounts
	CONSTRUCTION	IRP)			Supply of									of the corporate debtor.
					goods and									-
12			4,28,281.00	4,26,017.36	services	-	-	NA	NA	-	-	2,263.64	-	
		10.12.2018												Claim admitted as per
		(claim												the balance reflected in
		received by												the books of accounts
	DEVE PRASAD	IRP)			Supply of									of the corporate debtor.
		,			goods and									1
13			1,02,852.00	1,01,209.00	services	-	_	NA	NA	-	-	1,643.00	-	
10		10.12.2018	1,02,002.00	1,01,20,100	services							1,010.000		Claim admitted as per
		(claim												the balance reflected in
		received by												the books of accounts
	BABA PRASAD	IRP)			Supply of									of the corporate debtor.
		iid)			goods and									of the corporate debior.
14			52,831.00	12,670.00	services	_	_	NA	NA	_	_	40,161.00		
11		26.11.2018	52,051.00	12,070.00	301 11003	_	_	1111	1 1 1 1	_	_	40,101.00		Claim admitted as per
		(claim												the balance reflected in
	BHAVYA	received by												the books of accounts
	CONSTRUCTION	IRP)			Supply of									
	CO.				goods and									of the corporate debtor.
15			4,80,201.00	2,97,143.00	services			NA	NA			1,83,058.00		
15		04.12.2018	4,00,201.00	2,77,143.00	services	-	-	11/1	111/1	-	-	1,05,050.00	-	Claim admitted as per
		(claim												the balance reflected in
														the books of accounts
	NITESH KUMAR	received by IRP)			Courselant of									of the corporate debtor.
					Supply of									of the corporate debtor.
10			0.27.048.00	0.07.095.25	goods and			NTA	NTA			9,062.65		
16		05.12.2018	9,37,048.00	9,27,985.35	services	-	-	NA	NA	-	-	9,062.65	-	Claim admitted as per
		1 1												
	NG	(claim												the balance reflected in
		received by			C 1 (the books of accounts
	CONSTRACTION	IRP)			Supply of									of the corporate debtor.
17			15 00 005 00	10 54 105 00	goods and			NT A				7 40 010 00		
17			17,98,995.00	10,56,182.00	services	-	-	NA	NA	-	-	7,42,813.00	-	

		00 10 2018	1			1		1	1	1			1	Claim a durithed as
		09.12.2018												Claim admitted as per
		(claim												the balance reflected in
		received by												the books of accounts
	KUMAR	IRP)			Supply of									of the corporate debtor.
					goods and									
18			3,62,600.00	3,30,891.00	services	-	-	NA	NA	-	-	31,709.00	-	
		21.11.2018												Claim admitted as per
		(claim												the balance reflected in
	MAN	received by												the books of accounts
	STRUCTURALS PVT	IRP)			Supply of									of the corporate debtor.
	LTD	,			goods and									1
19			6,29,40,700.00	6,29,40,700.00	services	_	_	NA	NA		_	-		
17		15.12.2018	0,2,7,10,7,00.00	0,23,10,700.00	50111005			1111	111					Claim admitted as per
		(claim												the balance reflected in
		received by												the books of accounts
	GURU INFRACON	IRP)			Courseller of									of the corporate debtor.
		IKF)			Supply of									of the corporate debtor.
20			F 47 017 00	E 4E 01E 00	goods and				274			1.01		
20		05 10 2010	5,47,217.00	5,47,215.99	services	-	-	NA	NA	-	-	1.01	-	<u></u>
		05.12.2018												Claim admitted as per
		(claim												the balance reflected in
		received by												the books of accounts
	SINGH	IRP)			Supply of									of the corporate debtor.
					goods and									
21			2,35,017.00	2,35,015.83	services	-	-	NA	NA	-	-	1.17	-	
		10.12.2018												Claim admitted as per
		(claim												the balance reflected in
	SARVESH KUMAR	received by												the books of accounts
	SINGH	IRP)			Supply of									of the corporate debtor.
		-			goods and									-
22			4,36,078.00	4,36,078.00	services	-	-	NA	NA	- 1	-	-	-	
		10.12.2018												Letter was sent to the
		(claim												creditor on 13th March
		received by												2019 to file the Form B
		IRP)												as per IBC 2016, even
		iid)												though the Form B is
														not complete and the
														claim amount is not
														claim amount is not clear, based on the
	AJ													'
	CONSTRUCTIONS													balance reflected in the
														Books of accounts of
														the Corporate
														Debtor the claim is
														admitted.
					Supply of									
					goods and									
23			1,04,065.00	1,04,065.00	services	-	-	NA	NA	-	-	-	-	

										<u>г г</u>	I			Claim admitted as per
		(claim												the balance reflected in
	SR	received by												the books of accounts
	CONSTRUCTION	IRP)			Supply of									of the corporate debtor.
	CONSTRUCTION				goods and									of the corporate debtor.
24			1,73,000.00	1,73,000.00	services	_		NA	NA		_	_	_	
24		04.12.2018	1,7 3,000.00	1,75,000.00	services	-		1111	11/1	-		-	-	Claim admitted as per
		(claim												the balance reflected in
	SATYA PRAKASH	received by												the books of accounts
	DUBEY	IRP)			Supply of									of the corporate debtor.
	DODEI	ind)			goods and									of the corporate deptor.
25			5,28,616.00	5,28,616.00	services	-	-	NA	NA	_	-	-	-	
		05.12.2018	0,20,010,000	0,20,010.00	Services									Claim admitted as per
		(claim												the balance reflected in
	SSS	received by												the books of accounts
	CONSTRUCTION	IRP)			Supply of									of the corporate debtor.
		,			goods and									1
26			3,62,880.00	3,62,880.00	services	-	-	NA	NA	-	-	-	-	
		04.12.2018												Claim admitted as per
		(claim												the balance reflected in
	SHRISTA	received by												the books of accounts
	CONSTRUCTION	IRP)			Supply of									of the corporate debtor.
					goods and									-
27			18,68,431.00	18,68,285.77	services	-	-	NA	NA	-	-	145.23	-	
		10.12.2018												Claim admitted as per
		(claim												the balance reflected in
	OM SAI	received by												the books of accounts
	ENTERPRISE	IRP)			Supply of									of the corporate debtor.
					goods and									
28			3,95,592.00	3,95,443.00	services	-	-	NA	NA	-	-	149.00	-	
		09.12.2018												Claim admitted as per
		(claim												the balance reflected in
	DADHEECH	received by												the books of accounts
	KUMAR	IRP)			Supply of									of the corporate debtor.
•				2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2	goods and									
29		00.10.0010	2,30,900.00	2,30,900.00	services	-	-	NA	NA	-	-	-	-	
		09.12.2018												Claim admitted as per
		(claim												the balance reflected in
	SUNIL KUMAR	received by			C 1 (the books of accounts
	(Project code 678)	IRP)			Supply of									of the corporate debtor.
30			2,65,400.00	2,48,963.00	goods and services			NA	NA			16,437.00		
50		07.12.2018	2,03,400.00	2,40,703.00	501 11005	-	-	1 1/1	11/1	-	-	10,407.00	-	Claim admitted as per
		(claim												the balance reflected in
		received by												the books of accounts
	NEERAJ KUMAR	IRP)			Supply of									of the corporate debtor.
					goods and									of the corporate debior.
31			2,44,700.00	2,31,400.00	services	-	-	NA	NA	_	_	13,300.00	-	
51	1		2,44,700.00	2,01,400.00	SCI VICCS	-	-	1 1 1 1	1 1 1 1	-	-	10,000.00	-	1

		05.12.2018				1	1	1	1	1	1			1
l		(claim												Claim admitted as per
I					Supply of									the award given by the
22		received by	(1.00, (01.00)	56 05 000 54	goods and			NT 4	274			0 50 050 0(tribunal.
32		IRP)	64,98,601.00	56,25,328.74	services	-	-	NA	NA	-	-	8,73,272.26	-	
		06.03.2019												Claim not admitted
	SECURITY (P) LTD.													after reconciliation and
I	(MSPL)													confirmation from the
I														books of accounts of
I														the corporate debtor.
I														As the dues were
I														cleared.
I					Supply of									
I					goods and									
33			1,02,66,698.56	99,87,803.00	services	-	-	NA	NA	-	-	2,78,895.56	-	
		04.12.2018												Claim admitted as per
I		(claim												the balance reflected in
I		received by												the books of accounts
I		IRP)			Supply of									of the corporate debtor.
I					goods and									
34			26,88,189.00	-	services	-	-	NA	NA	-	-	26,88,189.00	-	
	POWER ZONE	25.12.2018												Claim admitted as per
I	SERVICES PVT LTD	(claim												the balance reflected in
I		received by												the books of accounts
I		IRP)			Supply of									of the corporate debtor.
I					goods and									
35			6,65,837.00	6,46,444.00	services	-	-	NA	NA	-	-	19,393.00	-	
		26.12.2018												Claim admitted as per
I		(claim												the balance reflected in
I		received by												the books of accounts
I	LIMITED	IRP)			Supply of									of the corporate debtor.
I					goods and									
36			39,93,476.00	39,93,476.00	services	-	-	NA	NA	-	-	-	-	
		26.12.2018												Claim admitted as per
I		(claim												the balance reflected in
I		received by												the books of accounts
I	INFRASTRUCTURE	IRP)			Supply of									of the corporate debtor.
I					goods and									
37			12,29,955.00	12,29,955.00	services	-	-	NA	NA	-	-	-		
		16.12.2018												Claim admitted as per
I		(claim												the balance reflected in
		received by												the books of accounts
I	PATEL	IRP)			Supply of									of the corporate debtor.
I					goods and									
38	1		1,48,000.00	1,48,000.00	services		-	NA	NA		-	-	-	

														-
		27.12.2018												Claim admitted as per
	CONSTRUCTION &	(claim												the balance reflected in
		received by												the books of accounts
	CONTRACTOR	IRP)			Supply of									of the corporate debtor.
	(GUJRAT, PROJECT				goods and									_
39	CODE 692)		7,05,966.00	7,05,965.98	services	-	-	NA	NA	-	-	0.02	-	
	BALARAM	27.12.2018												Claim not admitted as
	CONSTRUCTION &	(claim												no balance reflected in
		received by												the books of accounts
	CONTRACTOR	IRP)			Supply of									of the corporate debtor.
	(JABBALPUR,	,			goods and									1
	PROJECT CODE		68,920.00	68,919.00	services	-	-	NA	NA	-	-	1.00	-	
	,	28.01.2019	,	,										Claim admitted as per
		(claim												the balance reflected in
		received by												the books of accounts
	SIEMENS LIMITED	IRP)			Supply of									of the corporate debtor.
		,			goods and									· · · · · · · · · · · · · · · · · · ·
41			2,43,45,766.00	-	services	-	-	NA	NA	-	-	2,43,45,766.00	-	
	GANWAL ENGG. &	21.01.2019												Claim admitted after
	CONST. CO. PVT.	(claim												reconciliation and
	LTD.	received by												confirmation from the
		IRP)												books of accounts of
		,												the corporate
														debtor.Though the
														balance was not
														reflected in the CD's
														books based on the
														evidences given by the
														creditor the claim was
														admitted.
														aannaea.
					Supply of									
					goods and									
42			4,02,13,106.00	4,02,13,105.04	services	-	-	NA	NA	-	-	0.96	-	

	CARBONS PVT. LTD.	(claim received by IRP)												Claim admitted after reconciliation and confirmation from the books of accounts of the corporate debtor.Though the balance was not reflected in the CD's books based on the
					Supply of goods and									evidences given by the creditor the claim was admitted.
43			39,19,57,972.00	23,45,76,311.00	services	-	-	NA	NA	-	-	15,73,81,661.00	-	
	USHDEV INTERNATIONAL LIMITED	04.01.2019 (claim received by IRP)			Supply of goods and									Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
44			94,31,40,126.00	60,06,31,297.00	services	-	-	NA	NA	-	-	34,25,08,829.00	-	
45	RAVINDRA	30.12.2018 (claim received by IRP)	9,00,090.00	9,00,090.00	Supply of goods and services	_	_	NA	NA		_		_	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
	NUCON SWITCHGEARS PRIVATE LIMITED	26.11.2018 (claim received by IRP)	6,09,48,467.00	3,23,76,548.00	Supply of goods and services			NA	NA			2,85,71,919.00		Letter was sent to the creditor on 8th March 2019 to file the Form B as per IBC 2016, even though the Form B is not complete and the claim amount is not clear, based on the balance reflected in the Books of accounts of the Corporate Debtor the claim is admitted.

						1	r							
		10.12.2018												Claim admitted as per
	AMINS	(claim												the balance reflected in
		received by												the books of accounts
	ASSOCIATES PVT.	IRP)			Supply of									of the corporate debtor.
	LTD.	, ,			goods and									-
47			23,18,870.00	23,18,870.00	services	-	-	NA	NA	-	-	-	-	
		06.02.2019	20,10,0.00		501.1005									No balance is reflected
		(claim												in the books of
		received by												accounts of the
		IRP)												corporate debtor as on
														12.11.2018, claim not
														admitted as the invoice
														was raised by the
	RELIANCE													creditor on 20.01.2019
	ENTERPRISE													i.e after the insolvency
														commencement date
														(12.11.2018).
														í í
					Supply of									
					goods and									
40			24.10.001.00	24 10 001 00	0			NT A	NT A					
48		00.00.0010	24,18,981.00	24,18,981.00	services	-	-	NA	NA	-	-	-	-	
		09.02.2019												Claim admitted as per
		(claim												the balance reflected in
	KRISHNA SINGH	received by												the books of accounts
	ASSOCIATES	IRP)			Supply of									of the corporate debtor.
					goods and									
49			1,37,367.00	-	services	-	-	NA	NA	-	-	1,37,367.00	-	
		11.02.2019												Claim admitted as per
		(claim												the balance reflected in
		received by												the books of accounts
	VIJAY KUMAR	IRP)			Supply of									of the corporate debtor.
		,			goods and									· · · · · · · · · · · · · · · · · · ·
50			2,52,324.00	2,52,324.00	services	_		NA	NA	_			-	
	RAJPOOT	09.02.2019	2,02,021.00	_,52,521.00	501.1005		-			-		-		Claim admitted as per
	CONSTRUCTION	(claim												the balance reflected in
	COMPANY	received by												the books of accounts
		IRP)			Supply of									of the corporate debtor.
		11(1)			Supply of									or the corporate debtor.
F1			0.04.004.00	2 04 004 00	goods and			NT A	NT A					
51		00.02.2010	2,04,334.00	2,04,334.00	services	-		NA	NA	-	-	-	-	C1 : 1 : 1
	RANJEET KUMAR	08.02.2019												Claim admitted as per
	SINGH (RAJPOOT	(claim												the balance reflected in
	CONSTRUCTION &													the books of accounts
	COMPANY)	IRP)			Supply of									of the corporate debtor.
					goods and									
52			1,83,915.00	1,83,915.00	services	-	-	NA	NA			-	-	

	O.P.K. CONSTRUCTION	09.02.2019 (claim received by IRP)										No balance is reflected in the books of accounts of the corporate debtor as on 12.11.2018, claim not admitted as the invoice was raised by the creditor on 18.01.2019 i.e after the insolvency commencement date (12.11.2018).
53			2.07.227.22	2 04 227 00	Supply of goods and services		NA	NA		0.22		
	SIMA SINGH	09.02.2019 (claim received by IRP)	2,96,337.22 6,07,895.00	2,96,337.00	Supply of goods and services	 	NA	NA	 	6,07,895.00		Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
	KALI GUPTA	10.01.2019 (claim received by IRP)	17,38,830.00	17,38,830.00	Supply of goods and services		NA	NA	 	0,07,050.00		Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
56	AVAETA CONSTRUCTION	07.02.2019 (claim received by IRP)	2,69,120.73	2,69,120.73	Supply of goods and services		NA	NA	-	-	-	No balance is reflected in the books of accounts of the corporate debtor as on 12.11.2018, claim not admitted as the invoice was raised by the creditor on 23.01.2019 i.e after the insolvency commencement date (12.11.2018).

	CHAKRABORTY	18.02.2018												The claim is under
	CONSTRUCTION	(claim received by IRP)												dispute, the corporate debtor had also filed a claim of Rs.172.99 crore against ICOMM Tele Limited. The same can be dealt with after the final outcome of the court case.
57			3,10,823.00		Supply of goods and			NA	NIA			3,10,823.00		
57		21.12.2018	3,10,823.00	-	services	-	-	INA	NA	-	-	3,10,823.00	-	Claim admitted as per
	ICOMM Tele Limited	(claim			Supply of goods and									the balance reflected in the books of accounts of the corporate debtor.
58		00.00.0010	96,47,98,470.00	-	services	-	-	NA	NA	-	-	96,47,98,470.00	-	
	LAKSMAN CONSTRUCTION COMPANY	08.02.2019 (claim received by IRP)			Supply of goods and									Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
59			11,00,230.87	6,50,459.00	services	-	-	NA	NA	-	-	4,49,771.87	-	
	PRICE WATERHOUSE COOPERS PRIVATE LIMITED	11.02.2019 (claim received by IRP)			Supply of goods and									Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
60		00.04.0010	18,35,773.00	18,35,772.74	services	-	-	NA	NA	-	-	0.26	-	C1
	BIJENDRA KUMAR	09.04.2019 (claim received by IRP)			Supply of goods and									Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
61		10.12.2018	20,40,274.00	20,40,274.00	services	-	-	NA	NA	-	-	-	-	Claim admitted as per
62	JATIN YADAV	(claim received by IRP)	26,200.00	20,650.00	Supply of goods and services	_	_	NA	NA	_	_	5,550.00	_	the balance reflected in the books of accounts of the corporate debtor.
	RAM PRASAD	09.12.2018 (claim received by IRP)			Supply of			- ** *	- ***			0,000.00		Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
			3,13,100.00	2,99,500.00	goods and services			NA	NA			13,600.00		

		09.04.2019	1			1								Claim admitted as per
		(claim												the balance reflected in
		· · · · · · · · · · · · · · · · · · ·												
		received by												the books of accounts
		IRP)			Supply of									of the corporate debtor.
					goods and									
64			8,87,873.00	8,87,873.00	services	-	-	NA	NA	-	-	-	-	
		23.04.2019												Claim admitted as per
	(Project code 279, 285)	(claim												the balance reflected in
		received by												the books of accounts
		IRP)			Supply of									of the corporate debtor.
					goods and									
65			16,70,963.00	16,70,963.00	services	-	-	NA	NA	-	-	-	-	
		15.04.2019												Claim admitted as per
		(claim												the balance reflected in
		received by												the books of accounts
	DEAUTISINGI	IRP)			Supply of									of the corporate debtor.
					goods and									
66			2,96,463.00	2,96,463.00	services	-	-	NA	NA	-	-	-	-	
		15.04.2019												Claim admitted as per
		(claim												the balance reflected in
	MITHILESH SINGH	received by												the books of accounts
	MITHILESH SINGH	IRP)			Supply of									of the corporate debtor.
					goods and									
67			14,95,921.00	14,15,275.00	services	-	-	NA	NA	-	-	80,646.00	-	
		15.04.2019												Claim admitted as per
		(claim												the balance reflected in
	RAVI SANKAR	received by												the books of accounts
	KAVI SANKAK	IRP)			Supply of									of the corporate debtor.
					goods and									-
68			2,12,200.00	2,12,200.00	services	-	-	NA	NA	-	-	-	-	
		15.04.2019												Claim admitted as per
		(claim												the balance reflected in
		received by												the books of accounts
		IRP)			Supply of									of the corporate debtor.
					goods and									
69			2,04,100.00	85,000.00	services	-	-	NA	NA	-	-	1,19,100.00	-	
		10.12.2018	, ,	,	· · · · ·							, ,		Claim admitted as per
		(claim												the balance reflected in
		received by												the books of accounts
		IRP)			Supply of									of the corporate debtor.
		, '			goods and									f f f f f f f f f f f f f f f f f f f
70			71,261.00	68,230.00	services	-	-	NA	NA	-	-	3,031.00	-	
70			71,261.00	68,230.00	services	-	-	NA	NA	-	-	3,031.00	-	L

71	VIGNESH KUMAR SINGH	30.01.2019 (claim received by IRP)	68,840.00	43,624.00	Supply of goods and services		_	NA	NA	_	_	25,216.00		Claim admitted as per the balance reflected in the books of accounts of the corporate debtor., interest amount admitted as the creditor is registered under MSME Act
	PRICISION TRANSMISSION CHAIN	01.03.2019			Supply of goods and									Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
72	M/S GVPR ENGINEERS LTD.	07.06.2019	16,38,692.00	16,29,277.00	services Supply of goods and	-	-	NA	NA	-	-	9,415.00		Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
73	BLACK HOUND SECURITY SERVICES (P) Ltd.	09.04.2019	31,90,27,888.00 13,53,770.00	5,44,27,888.27 9,47,262.80	services Supply of goods and services	-	-	NA	NA	-	-	26,45,99,999.73 4,06,507.20		Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
75	MOITRA METALS	26.03.2019	13,69,458.00	12,25,348.00	Supply of goods and services			NA	NA			1,44,110.00		Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
76	SURYA TEJA SERVICES	29.07.2019	18,62,504.99	11,52,535.00	Supply of goods and services	_	-	NA	NA	_	-	7,09,969.99	_	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
	SAKHI RAJBANSHI	26.04.2019	19,37,621.00	18,56,407.00	Supply of goods and services	-	_	NA	NA	-	-	81,214.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.

	SUPREME & CO. PVT. LTD.	16.05.2019												Claim admitted as per the balance reflected in the books of accounts
					Supply of goods and									of the corporate debtor.
78			3,36,95,647.81	1,72,45,239.00	services	-	-	NA	NA	-	-	1,64,50,408.81	-	
	ADITYA BIRLA INSULATORS (A UNIT OF GRASIM INDUSTRIES LIMITED)	27.04.2019			Supply of goods and									Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
79	,		1,73,11,337.00	1,49,71,256.51	services	-	-	NA	NA	-	-	23,40,080.49	-	
	GENUS POWER INFRASTRUCTURE S LTD.	04.05.2019			Supply of goods and									Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
80			83,25,923.00	61,07,433.00	services	-	-	NA	NA	-	-	22,18,490.00	-	
	S & IB SERVICES PRIVATE LIMITED	02.08.2019	59,24,677.00	59,24,677.00	goods and services	-	-	NA	NA	-	-	-	-	
			3,31,63,98,544.15	1,31,06,33,340.29								2,00,57,65,203.86		